

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
COMMERCIAL APPEAL No.6 of 2025**

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M/s. Ganesh Foundry and Castings Limited

... .. Appellant

Versus

The Bihar State Electricity Board (now M/s. Bihar State Power (Holding) Company Limited) and Others

... .. Respondents

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**Appearance :**

For the Appellant/s : Mr. Avinash Shekhar, Advocate

For the Respondent/s : Mr. Vivek Prasad, Advocate

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**CORAM: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD**

**and**

**HONOURABLE JUSTICE SMT. SONI SHRIVASTAVA**

**ORAL ORDER**

**(Per: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD)**

4      24-04-2026

On the joint request of learned counsel for the parties

citing their personal difficulties, let this matter be listed on 05<sup>th</sup>

May, 2026 under the same heading maintaining its position.

**(Rajeev Ranjan Prasad, J)**

**(Soni Shrivastava, J)**

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